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**THE GAUHATI HIGH COURT AT GUWAHATI**

*(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)*

**No.HC.VII-33/2018/306/A**

**Dated: 09.01.2023**

From: Shri Romen Baruah,  
Registrar (Vigilance),  
Gauhati High Court, Guwahati

To,

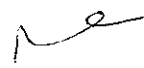
The L.R.-cum-Commissioner & Secretary to the Govt. of Assam,  
Judicial Department,  
Dispur, Guwahati

**Subject: Recommendation of the name of Retd. Grade-I Officer of the Assam Judicial Service for the post of Presiding Officer, ePOCSO Courts to be established in 10 (ten) districts of Assam.**

Sir,

With reference to the subject cited above, I am directed to inform you that Hon'ble Gauhati High Court has been pleased to recommend the following Retd. Grade-I Officers of the Assam Judicial Service for engagement as the Presiding Officer of the ePOCSO Courts to be established in 10 (ten) districts of Assam, on contractual basis, initially for a period of 1 (one) year, which may be extended and with a monthly remuneration of last pay drawn (minus) pension:-

<b>Sl. No.</b>	<b>Name of the Retd. Grade-I Officers of the Assam Judicial Service</b>	<b>Name of the Post and place of posting</b>
1.	Shri Arun Dutta	Presiding Officer, ePOCSO Court, Karimganj
2.	Shri Pratap Chandra Das	Presiding Officer, ePOCSO Court, Hojai
3.	Shri Kamalendu Choudhury	Presiding Officer, ePOCSO Court, Hailakandi
4.	Shri Khagen Dohotia	Presiding Officer, ePOCSO Court, Dibrugarh
5.	Shri Ashok Kumar Bora	Presiding Officer, ePOCSO Court, Goalpara
6.	Shri Dipak Changkakati	Presiding Officer, ePOCSO Court, Jorhat



7.	Smti Dipali Bhuyan	Presiding Officer, ePOCSO Court, Darrang, Mangaldoi
8.	Shri Mahmud Ahmed	Presiding Officer, ePOCSO Court, Dhemaji
9.	Smti Pranita Rani Rajmedhi	Presiding Officer, ePOCSO Court, Bongaigaon
10.	Smti Geeta Baishya Changkakati	Presiding Officer, ePOCSO Court, Chirang, Kajalgaon

The condition of service of the above Retd. Officers will be governed by the guidelines as prescribed by the Government of India in the Scheme of Fast Track Courts (FTSCs). Their services will be reviewed after the completion of the term. Further, their engagement may be extended which will be decided by the High Court in due course.

You are, therefore, requested to engage the above-mentioned Retd. Grade- I Judicial Officers as Presiding Officer, ePOCSO Courts in 10 (ten) districts as and when the infrastructural facility for functional of those ePOCSO Courts are made ready.

Thanking you.

Yours faithfully

*Sd/- Romen Baruah.*

**REGISTRAR (VIGILANCE)**

Memo No. HC.VII-33/2018/307/A. Dated:09.01.2023

Copy to:-

1. The District and Sessions Judge, Karimganj/Hojai/Hailakandi/Dibrugarh/Goalpara/Jorhat /Darrang, Mangaldoi/Dhemaji/Bongaigaon/Chirang, Kajalgaon for information and necessary action.
2. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
3. Shri Arun Dutta, (Retd. District and Sessions Judge), Kahilipara, Bhagaduttapur, House No.16(A), Uttam Path (Near Bhagaduttapur Police Outpost), PO- Dispur, Assam, PIN-181019. He will report to the District and Sessions Judge, Karimganj immediately for his joining in the post.
4. Shri Pratap Chandra Das, (Retd. District and Sessions Judge), West Jyoti Nagar, Surabhi Path, Kamrup (M), Guwahati. He will report to the District and Sessions Judge, Hojai immediately for his joining in the post.

5. Shri Kamalendu Choudhury, (Retd. District and Sessions Judge), Mandir Deghirpar, PO-Silchar, District- Cachar, Assam. He will report to the District and Sessions Judge, Hailakandi immediately for his joining in the post.
6. Shri Khagen Dohotia, (Retd. District and Sessions Judge), Anusuya, Ashirwad Apartment, VIP Road, Abhijeet Nath Path, Six Mile, PS-Dispur, Guwahati-22. He will report to the District and Sessions Judge, Dibrugarh immediately for his joining in the post.
7. Shri Ashok Kumar Bora, (Retd. District and Sessions Judge), Iswar Apartment, Flat-1(B),F.C. Road, Uzan Bazar, Guwahati-781001. He will report to the District and Sessions Judge, Goalpara immediately for his joining in the post.
8. Shri Dipak Changkakati, (Retd. Addl. District and Sessions Judge), Santipur Main Branch Road, Backside of Pragjyotish College, Guwahati-781009. He will report to the District and Sessions Judge, Jorhat immediately for his joining in the post.
9. Smti Dipali Bhuyan, (Retd. District and Sessions Judge), Vill-Bangaon, District-Nalbari, Assam. She will report to the District and Sessions Judge, Darrang, Mangaldoi immediately for her joining in the post.
10. Shri Mahmud Ahmed, (Retd. District and Sessions Judge). He will report to the District and Sessions Judge, Dhemaji immediately for his joining in the post.
11. Smti Pranita Rani Rajmedhi, (Retd. District and Sessions Judge), Datalpara, Natunbasti, PO & PS- Fatashil, Ambari, Houes No.311, Muchiram Kachari Path, Kamlabari Byelane, Guwahati-25. She will report to the District and Sessions Judge, Bongaigaon immediately for her joining in the post.
12. Smti Geeta Baishya Changkakati, (Retd. District and Sessions Judge), Santipur Main Brach Road, Backside of Pragjyotish College, Guwahati-781009. She will report to the District and Sessions Judge, Chirang, Kajalgaon immediately for her joining in the post.
13. The Treasury Officer, Karimganj/Hojai/Hailakandi/Dibrugarh/Goalpara/Jorhat/ Darrang, Mangaldoi/Dhemaji/Bongaigaon/Chirang, Kajalgaon for information.
14. The Private Secretary to Hon'ble Mr./ Mrs. Justice \_\_\_\_\_, Gauhati High Court, Guwahati.
15. The Project Manager, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website.
16. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.
17. The C.A. to Registrar General/ Registrar (Admn.)/ Registrar (Vigilance)/ Registrar (Judicial)/ Registrar (Estt.), Gauhati High Court, Guwahati.

***(The List of Officers here-in-above is not necessarily in order of seniority)***

  
**REGISTRAR (VIGILANCE)**  
**GAUHATI HIGH COURT, GUWAHATI**